

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL PRINCIPAL BENCH

Item No. 103
(IB)-170(PB)/2019

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Pvt. Ltd.

.... Applicant/petitioner

v.

Jamvant Estates Pvt. Ltd.

.... Respondent

Under Section 7 of IBC.

Order delivered on 14.02.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant/petitioner: Mr. Atul Sharma, Mr. Shashank K. Lal, Mr. Vikram Babbar, Advs. for FC

For the respondent Ms. Manisha Chaudhary, Ms. Deepti Bhardwaj, Advs. for CD.

ORDER

Arguments heard. Order reserved.

Sdl—

(M. M. KUMAR)
PRESIDENT

Sdl—

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)